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Title: Papers laid on the Table of the House by Members/Ministers.

HON. SPEAKER: Now, Papers to be Laid.

पेट्रोलियम और प्राकृतिक गैस मंत्री तथा इस्पात मंत्री (श्री धर्मेन्द्र प्रधान): मैं पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड अधिनियम, 2006 की धारा 62 के अंतर्गत पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड (पेट्रोलियम और पेट्रोलियम उत्पाद पाइप लाइन परिवहन टैरिफ का निर्धारण) संशोधन विनियम, 2020 जो 21 फरवरी, 2020 के भारत के राजपत्र में अधिसूचना संख्या एफ. संख्या पीएनजीआरबी/एम(सी)/62/2020 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library See No. LT 2385/17/20]

संस्कृति मंत्रालय के राज्य मंत्री तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रह्लाद सिंह पटेल): मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1) (एक) वेस्ट जोन कल्चरल सेंटर, उदयपुर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की

एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) वेस्ट जोन कल्चरल सेंटर, उदयपुर के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला

विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library See No. LT 2386/17/20]

1) (एक) नार्थ ईस्ट जोन कल्चरल सेंटर, दीमापुर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन

की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नार्थ ईस्ट जोन कल्चरल सेंटर दीमापुर के वर्ष 2018-2019 के कार्यक्रम की

सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

2) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library See No. LT 2387/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE): Sir, I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Palakkad, Palakkad, for the year 2018-2019, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 2388/17/20]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2018-2019.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2018-2019, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Kolkata, for the year 2018-2019.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 2389/17/20]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Pune, for the year 2018-2019.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Pune, for the year 2018-2019, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Pune, for the year 2018-2019.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT 2390/17/20]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Samagra Shiksha, Thiruvananthapuram, for the year 2018-2019.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Samagra Shiksha, Thiruvananthapuram, for the year 2018-2019.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library See No. LT 2391/17/20]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Technology, Kokrajhar, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Technology, Kokrajhar, for the year 2018-2019.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library See No. LT 2392/17/20]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Ghani Khan Choudhury Institute of Engineering and Technology, Malda, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ghani Khan Choudhury Institute of Engineering and Technology, Malda, for the year 2018-2019.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library See No. LT 2393/17/20]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2018-2019.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library See No. LT 2394/17/20]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Tripura University, Suryamaninagar, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tripura University, Suryamaninagar, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tripura University, Suryamaninagar, for the year 2018-2019.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library See No. LT 2395/17/20]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Hemvati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Hemvati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Hemvati Nandan Bahuguna Garhwal University, Srinagar Garhwal, for the year 2018-2019.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library See No. LT 2396/17/20]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2018-2019.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library See No. LT 2397/17/20]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2018-2019.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library See No. LT 2398/17/20]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2018-2019.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2018-2019, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Bhopal, for the year 2018-2019.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library See No. LT 2399/17/20]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the National University of Educational Planning and Administration, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National University of Educational Planning and Administration, New Delhi, for the year 2015-2016.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library See No. LT 2400/17/20]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical

Research, New Delhi, for the year 2017-2018.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library See No. LT 2401/17/20]

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Rohtak, Rohtak, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Rohtak, Rohtak, for the year 2018-2019.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library See No. LT 2402/17/20]

(31) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2018-2019, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2018-2019.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library See No. LT 2403/17/20]

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
AND MINISTER OF STATE IN THE MINISTRY OF
CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR):** Sir,

I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Insolvency and Bankruptcy Board of India, New Delhi, for the year 2017-2018, together with Audit Report thereon.

[Placed in Library See No. LT 2404/17/20]

(2) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-

(i) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Fifth Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/42 in Gazette of India dated 6th December, 2019.

(ii) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Fifth Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/45 in Gazette of India dated 26th December, 2019.

(iii) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Sixth Amendment) Regulations, 2019 published in Notification No. SEBI/LAD-NRO/GN/2019/47 in Gazette of India dated 26th December, 2019.

(iv) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Seventh Amendment) Regulations,

2019 published in Notification No. SEBI/LAD-NRO/GN/2020/1 in Gazette of India dated 1st January, 2020.

(v) The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Amendment) Regulations, 2020 published in Notification No. SEBI/LAD-NRO/GN/2020-02 in Gazette of India dated 10th January, 2020.

(vi) The Securities and Exchange Board of India (Portfolio Managers) Regulations, 2020 published in Notification No. SEBI/LAD-NRO/GN/2020/03 in Gazette of India dated 16th January, 2020.

[Placed in Library See No. LT 2405/17/20]

(3) A copy of the Banning of Unregulated Deposit Schemes Rules, 2020 (Hindi and English versions) published in Notification No. S.O.663I in Gazette of India dated 12th February, 2020 under sub-section (1) of Section 39 of the Banning of Unregulated Deposit Schemes Act, 2019.

[Placed in Library See No. LT 2406/17/20]

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R.120I published in Gazette of India dated 14th February, 2020, together with an explanatory memorandum making certain amendments in the Notification No. G.S.R.269I dated 8th April, 2015.

(ii) G.S.R.119I published in Gazette of India dated 14th February, 2020, together with an explanatory memorandum allowing exemption from specified duties of customs to goods when imported into India and cleared against a duty credit scrip issued under the scheme for Rebate of State and Central Taxes and Levies on export of garments and made-ups and the said scrip may also include duty credit provided under the Additional Ad hoc Incentive Scheme together with a corrigendum thereto published in Notification No. G.S.R.131I (in Hindi version only) dated 19th February, 2020.

[Placed in Library See No. LT 2407/17/20]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) G.S.R.117I published in Gazette of India dated 14th February, 2020 together with an explanatory memorandum allowing exemption from duties of Central Excise leviable on goods manufactured when cleared against a duty credit scrip issued under the scheme for Rebate of State and Central Taxes and Levies on export of garments and made-ups and the said scrip may also include duty credit provided under the Additional Ad hoc Incentive Scheme.

(ii) G.S.R.118I published in Gazette of India dated 14th February, 2020 together with an explanatory memorandum making certain

amendments in the Notification No. G.S.R.271I dated 8th April, 2015.

[Placed in Library See No. LT 2408/17/20]

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R.164I published in Gazette of India dated 7th March, 2020, together with an explanatory memorandum seeking to impose definitive anti-dumping duty on the import of 'Chlorinated Polyvinyl Chloride Resin whether or not further processed into compound', originating in, or exported from China PR and Korea PR, based on the recommendations of the Designated Authority, Directorate General of Trade Remedies.

(ii) G.S.R.167I published in Gazette of India dated 12th March, 2020, together with an explanatory memorandum seeking to extend anti-dumping duty on 'Sheet Glass', originating in, or exported from China PR in pursuance of final findings of Designated Authority in sunset review of the said notification.

[Placed in Library See No. LT 2409/17/20]

(7) A copy of Notification No. G.S.R.140I (Hindi and English versions) published in Gazette of India dated 25th February, 2020, together with an explanatory memorandum containing corrigendum to the Notification No. G.S.R.55I dated 28th January, 2020 under Section 159 of the Customs Act, 1962 and Section 38 of the Central Excise Act, 1944.

[Placed in Library See No. LT 2410/17/20]
